

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 138 & 139 of 2012**

**Dated: 13<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Hasan Murtaza  
Mr. Aditya Panda

**Counsel for the Respondent(s):** Mr. Buddy Ranganadhan for R.1

**ORDER**

The learned counsel for the Appellant is filing the Rejoinder only today after serving copy on the other side.

Post the matter for hearing on **01.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/pg**